


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 191/16	TP 78/17	For hearing	433( e) / 433(f)	Yash Technologies Pvt. Ltd. Vs Base Corporation Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	<del>PETITIONER</del> REPRESENTATION TO WHOM	SIGNATURE
	<del>ANNAPOORNAS</del> 9739036083 ANNAPOORNAS	PETITIONER	

**ORDER**

Counsel for Petitioner is present. She has filed Memo along with annexures. She reported that, Notice by way of e-mail was sent to the Respondent/Corporate Debtor and further Notice was also sent by Registered Post. She enclosed postal receipt (Xerox copy) and further she is directed to file proof obtained from postal website, List it on 10/11/2017.

  
**Member (T)**

  
**Member (J)**